

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (C) No.33409/2015

ABDUS SATTAR . & ORS.

Petitioner(s)

VERSUS

ABDUL BAREK . & ORS.

Respondent(s)

IA No. 117438/2018 - APPLICATION FOR SUBSTITUTION)

Date : 29-11-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJIV KHANNA
[IN CHAMBERS]

For Petitioner(s) Mr. Pauthiv K. Goswami, Adv.
Ms. Diksha Rai, AOR
Ms. Palak Mahajan, Adv.
Mr. Vivek Gupta, Adv.
Mr. Ishan Bisht, Adv.
Ms. Ragini Pandey, Adv.

For Respondent(s) Mr. Azim H. Laskar, Adv.
Mr. Sachin Das, Adv.
Mr. Aditya Kumar Archiya, Adv.
Ms. Sampa Sen Gupta Ray, Adv.
Mr. Chandra Bhushan Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted to the petitioner to file an application for condonation of delay in filing substitution application within 3 weeks, failing which the petitioner would pay the cost of Rs.3000/- to the National Legal Services Authority.

List the matter after six weeks.

(PRADEEP RAWAT)
SENIOR PERSONAL ASSISTANT(ANITA RANI AHUJA)
COURT MASTER (NSH)